

Net-worth Certificate

(to be submitted by non-bank Payment Aggregators by September 30th to respective Regional Office of DPSS, RBI)

With reference to the paragraph 4 of the Guidelines on Regulation of Payment Aggregators and Payment Gateways, we have perused the records maintained by the _____ (Company). On the basis of our perusal of the records, the audited / unaudited (strike off whichever is not applicable) financial statements for the financial year ended _____ and the information and explanations given to us, we certify that the Company's net-worth computed in accordance with the paragraph 4.4 of the above Guidelines as on _____ is ₹ _____.

This certificate has been provided by us at the request of the Company.

The details for net-worth computation are given below:

Computation of Net-worth of _____ as on _____

Particulars	Amount (₹)
Equity Share Capital	
Add:	
Preference Shares Compulsorily Convertible into Equity Capital	
Free Reserves	
Share Premium Account	
Capital Reserves (representing surplus arising out of sale proceeds of assets)	
Less:	
Revaluation Reserves	
Accumulated Losses	
Book Value of Intangible Assets	
Deferred Revenue Expenditure	
Net-worth as on	

Place:
Date:
Stamp:

Signature:
Name and Designation: